

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate F

Sl.No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted		
		No. of Claims	Amount	No. of Claims	Amount of claims admitted	Total Amount of Claims
1	Secured financial creditors belonging to any class of creditors	2	₹ 1,16,50,79,309.85	2	₹ 1,16,50,79,309.85	98%
2	Unsecured financial creditors belonging to any class of creditors	0	₹ -	0	₹ -	0%
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	₹ -	0	₹ -	0%
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	₹ -	0	₹ -	0%
5	Operational creditors (Workmen)	0	₹ -	0	₹ -	0%
6	Operational creditors (Employees)	0	₹ -	0	₹ -	0%
7	Operational creditors (Government Dues)	0	₹ -	0	₹ -	0%
8	Operational creditors (other than Workmen and Employees and Government Dues)	5	₹ 2,86,91,849.00	5	₹ 2,86,91,849.00	2%
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	₹ -	0	₹ -	0%
Total		7	₹ 1,19,37,71,158.85	7	₹ 1,19,37,71,158.85	100%

Persons) Regulations, 2016			m	m
mo	o	Amount of Claims under Verification	in	e
unt	u		Annexur	mar
t			e (Only	
	₹	1,16,50,79,309.85		
	₹	-		
	₹	-		
	₹	-		
	₹	-		
	₹	-		
	₹	-		
	₹	2,86,91,849.00		
	₹	1,19,37,71,158.85		